

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 790**  
ANSWERED ON 04.02.2026

**STATUS OF VARIOUS MINORITY DEVELOPMENT SCHEMES IN THE COUNTRY**

790. SHRI MANOJ KUMAR:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of beneficiaries, the funds allocated and utilised under the various schemes for minority development during each of the last five years and the current year, scheme, Central/State share fund, State/UTs, district and year-wise;
- (b) whether it is true that minority development schemes particularly Post matric scholarship and pre matric scholarships are not being implemented by the Union and State Governments including State of Bihar in light and spirit manner and if so, the reason therefor; and
- (c) the details of the steps taken/being taken by the Government for strict implementation of such schemes/guidelines and create awareness among the minority community about various development schemes?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (c): The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society. Ministry of Minority Affairs specifically implements following schemes for socio-economic and educational empowerment of the six (6) centrally notified minority communities viz. Buddhist, Christian, Jain, Muslim, Parsi and Sikh:

**(i) Scholarship Schemes:**

The Ministry of Minority Affairs has implemented the following three Scholarship schemes for the educational empowerment of the six centrally notified minority communities:

- i) Pre-Matric Scholarship Scheme;
- ii) Post Matric Scholarship Scheme; and
- iii) Merit-cum-Means based Scholarship Scheme.

The Schemes intend to provide financial assistance to the poor and meritorious students belonging to religious minority communities to enable them to pursue professional and technical courses. The Scholarship schemes, however, have not been approved for implementation beyond 2021-22.

Apart from scholarship schemes, this Ministry implemented PadhoPardesh scheme to award interest subsidy on educational loan to minority students for studying abroad to pursue

approved courses of study at Masters, M.Phil. and Ph.D. levels. The scheme has been discontinued from FY 2022-23 as education loan is available at cheaper rates through various other Government interventions.

The year-wise number of beneficiaries and funds released under these schemes in last 5 years are at **Annexure-I**.

**(ii) Pradhan Mantri Jan Vikas Karyakram (PMJVK):**

Pradhan Mantri Jan Vikas Karyakram" (PMJVK), a Centrally Sponsored Scheme, is one of the flagship program of the Ministry of Minority Affairs for creation of community infrastructure in the Minority Concentration Areas of the country in the sectors viz. Health, Skill Development, Education, Women Centric Projects, Drinking Water and Sanitation, Sports, Renewable energy, Tourism, Animal Husbandry and Other Community Infrastructure.

PMJVK is a community infrastructure development scheme and thus the infrastructure developed is for the benefits of the whole population of the respective minority concentration areas. PMJVK is a demand driven scheme and State/ UT-wise allocation of funds is not made under it . However, the year-wise details of funds released to States/UTs during the last five years and current year under PMJVK is at **Annexure II**.

**(iii) Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS)**

Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS) is a Central Sector Scheme focusing on the socio-economic empowerment of six notified minorities through skill development; entrepreneurship development among minority women; and education support for school dropouts across the country. Under the scheme, the projects are implemented at a pan-India level and therefore, no funds are allocated to States/ UTs. A year-wise break-up of budgetary allocation is as under:

Scheme	2020-21		2021-22		2022-23		2023-24		2024-25		2025-26	
	RE	AE	RE	AE	RE	AE	RE	AE	RE	AE	RE	AE*
SAK	190	190.03	250.00	268.48	100.00	65.28	-	-	-	-	-	-
USTTAD	60	56.74	47.00	76.68	47.00	10.61	-	-	-	-	-	-
Nai Manzil	60	59.84	47.00	48.86	20.00	7.62	-	-	-	-	-	-
Nai Roshni	6	6.00	2.50	2.99	2.00	0.62	-	-	-	-	-	-
PM VIKAS							325.86	209.42	230.00	209.43	312.10	128.14
<b>Total</b>	<b>316</b>	<b>312.61</b>	<b>346.50</b>	<b>397.01</b>	<b>169.00</b>	<b>84.13</b>	<b>325.86</b>	<b>209.42</b>	<b>230.00</b>	<b>209.43</b>	<b>312.10</b>	<b>128.14</b>

RE- Budget Allocation at RE stage; AE – Actual Expenditure

\* Actual Expenditure till 28-01-2026

The implementation of the PM VIKAS scheme has been rolled out recently wherein project implementation, including training of beneficiaries, has only commenced recently, therefore implementation is at a very nascent stage and shall evolve as the scheme implementation progresses. However, for awareness, conferences and workshops have been conducted with States/UTs, and the Ministry's social media handles are being utilised.

**(iv) Jiyo Parsi:**

Under the Jiyo Parsi scheme, the following assistance has been released to Parsis couple during last 5 years:-

Sl. No.	Year	Medical Component		Health of Community Component	
		No. of Beneficiary	Amount released (Rs. In Cr.)	No. of beneficiary	Amount released (Rs. In Cr.)
1.	2020-21	86	1.62	181	1.38
2.	2021-22	79	1.94	175	2.06
3.	2022-23	60	1.54	94	2.47
4.	2023-24	10	0.11	92	2.53
5.	2024-25	10	0.39	86	2.38

To increase awareness and outreach among the Parsi community to reverse their population decline, publicity about the scheme is undertaken. Further, several workshops /interactions with the community are organized. Dissemination of information regarding implementation of the Jiyo Parsi Scheme is also carried out through major Parsi newspapers on a monthly basis.

**(v) National Minorities Development & Finance Corporation (NMDFC)**

The allocation of funds by Ministry is in terms of contribution in equity of NMDFC. The NMDFC utilizes the equity contributed by the Ministry and by respective States/UTs along with the recoveries, for on-lending to the beneficiaries through channel partners.

As per the funding pattern of NMDFC, 90% of the loan amount is provided by NMDFC, 5% is contributed by the State Government/Channel Partner, and the remaining 5% is contributed by the beneficiary as margin money.

Detail of equity contributed by the Ministry and Loan disbursed by NMDFC during last 5years is as follows: -

**Amt in Rs/Crs**

Year	Equity contributed by Ministry	Loan disbursed by NMDFC
2020-21	110.00	650.41
2021-22	100.00	700.00
2022-23	159.00	881.70
2023-24	61.00	765.45
2024-25	0.00	860.43

The year-wise and state-wise details of beneficiaries, along with the funds released and utilized for the last three years, are enclosed as **Annexure-III**.

As part of monitoring mechanism, National Minorities Development & Finance Corporation (NMDFC), has put in place several measures to ensure strict implementation of its programs at the field level.

Key monitoring and mechanisms include:

1. **Independent Beneficiary Verification and Impact Assessment**  
NMDFC regularly engages independent third-party organizations/agencies to conduct beneficiary verification and impact assessment studies. These assessments evaluate proper utilization of NMDFC funds and the overall impact of its schemes on targeted minority communities across the country.
2. **Field Visits by NMDFC Officials**  
NMDFC officials periodically undertake field visits, to interact directly with beneficiaries and assess ground-level implementation.
3. **Direct Transfer of Loan Amounts**  
Loan amounts are transferred directly to the beneficiaries' bank accounts through NEFT/RTGS, ensuring transparency, avoiding intermediaries, and minimizing the scope of leakages.
4. **MILAN Software**  
NMDFC has developed MILAN, a digital platform designed to streamline and automate loan processing and accounting between applicants, State Channelizing Agencies (SCAs), and NMDFC. This digitization enhances transparency, accuracy, and real-time monitoring.
5. **Periodic Review Meetings**  
NMDFC conducts periodic regional review meetings with channel partners and State Governments to assess the performance of schemes, address implementation issues, and strengthen monitoring.
6. **Review by the Ministry**  
The Secretary, Ministry of Minority Affairs, also reviews the implementation of NMDFC schemes from time to time to ensure effective Scheme Implementation.

### **Steps to Create Awareness**

The NMDFC has mandated specific outreach programs to ensure information regarding schemes reaches the target minority communities in both rural and urban areas.

- **Loan Melas and Camps:**
  - NMDFC direct SCAs to organize Loan Melas cum Awareness Camps. Each SCA is allocated funds to organize at least 10 such camps annually in minority-concentrated districts and blocks,
  - During these camps, application forms are distributed, preliminary scrutiny is conducted, and success stories are shared to motivate potential beneficiaries.

- **Exhibitions**
  - Marketing Assistance Scheme: Grants are provided to SCAs to organize state and district-level exhibitions to promote the sale of products made by minority artisans and Self-Help Groups (SHGs).
- **Media and Digital Publicity:**
  - Social Media: NMDFC utilizes social media platforms such as X (Twitter), Facebook, YouTube, Instagram, and LinkedIn to generate awareness about its schemes.

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**ANNEXURE REFERRED TO IN REPLY TO PART (A) to (C) OF THE LOK SABHA UNSTARRED QUESTION NO. 790 FOR ANSWER ON 04.02.2026 REGARDING 'STATUS OF VARIOUS MINORITY DEVELOPMENT SCHEMES IN THE COUNTRY' ASKED BY SHRI MANOJ KUMAR**

<b>Pre-Matric Scholarship Scheme - Details of scholarships and amount sanctioned 2017-18 to 2021-22</b>													
S.No	State/UT	2017-18		2018-19		2019-20		2020-21		2021-22		Total Scholarshi p Sanctioned	Total Amount t (In Rs. crore)
		Scholarshi p Sanctioned	Amount t (In Rs. crore)										
1	ANDHRA PRADESH	132983	32.46	129589	35.68	161555	47.6	152714	36.4	175563	37.85	752404	189.99
2	TELANGANA	176726	56.26	169146	58.54	171908	60.28	156037	56.6	177571	61.29	851388	292.97
3	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0	0.00
4	ASSAM	225605	109.44	116564	60.91	290719	161.16	250267	90.97	235337	99.98	1118492	522.46
5	BIHAR	122582	30.78	222209	97.45	245662	82.43	134270	32.97	175287	49.19	900010	292.82
6	CHHATTISGAR H	7958	2.13	5595	1.73	4839	1.64	4308	1.35	4453	1.34	27153	8.19
7	GOA	1460	0.2	349	0.04	497	0.06	772	0.08	1111	0.11	4189	0.49
8	GUJARAT	134673	34.58	128432	35.48	134907	37.48	102873	28.6	89543	25.7	590428	161.84
9	HARYANA	4685	1.82	6259	2.5	8860	3.25	9396	3.58	25011	8.53	54211	19.68
10	HIMACHAL PRADESH	1667	0.3	1541	0.28	2056	0.4	1985	0.34	1790	0.3	9039	1.62
11	JAMMU AND KASHMIR	157548	34.55	155312	44.13	523653	129.16	466290	96.24	389132	77.67	1691935	381.75
12	JHARKHAND	51895	29.43	50466	34.61	84133	60.9	14332	5.17	14146	5.7	214972	135.81
13	KARNATAKA	332989	62.75	433314	84.27	507463	100.42	517527	99.74	566291	110.67	2357584	457.85
14	KERALA	557278	66.87	573776	70.99	593531	74.8	599692	74.4	634299	78.32	2958576	365.38
15	LADAKH	0	0	0	0	0	0	14862	3.93	11884	3.08	26746	7.01
16	MADHYA PRADESH	99064	26.72	108841	31.84	137269	41.54	113780	37.93	139638	47.53	598592	185.56
17	MAHARASHTR	619888	68.1	688310	77.11	744273	86.66	734816	81.65	802121	88.89	3589408	402.41

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18	MANIPUR	6153	3.75	14882	9.47	44390	25.76	47526	26.29	52432	28.17	165383	93.44
19	MEGHALAYA	5544	1.38	5392	1.69	9865	2.51	14630	3.97	15462	4.42	50893	13.97
20	MIZORAM	34436	8.24	42696	11.03	52652	15.09	53129	15.07	60784	18.54	243697	67.97
21	NAGALAND	24840	8.74	28156	10.87	53156	18.9	69053	24.01	77882	28.03	253087	90.55
22	ODISHA	9922	1.9	10611	1.98	12934	2.53	17470	2.92	25620	4.19	76557	13.52
23	PUNJAB	432616	68.67	409392	68.64	468622	76.14	447136	70.44	503179	75.57	2260945	359.46
24	RAJASTHAN	146089	40.95	135980	43.36	165049	53.66	146296	46.59	188827	55.58	782241	240.14
25	SIKKIM	757	0.23	392	0.13	716	0.15	102	0.03	513	0.1	2480	0.64
26	TAMIL NADU	353184	69.28	325580	66.94	376543	78.23	381455	76.96	448485	86.55	1885247	377.96
27	TRIPURA	5374	1.1	3283	0.81	3525	0.52	5723	0.87	7109	1.02	25014	4.32
28	UTTAR PRADESH	577622	176.73	691804	243.51	727980	247.14	747354	265.24	842938	317.32	3587698	1249.94
29	UTTARAKHAN D	21012	6.58	21275	8.37	30197	14	18621	7.4	21812	10.48	112917	46.83
30	WEST BENGAL	1054783	132.56	1206629	160.8	884	0.36	273	0.2	576	0.14	2263145	294.06
31	ANDAMAN AND NICOBAR	288	0.17	56	0.01	107	0.04	2796	0.37	3272	0.4	6519	0.99
32	CHANDIGARH	2307	0.24	1342	0.14	1461	0.15	1913	0.2	1783	0.18	8806	0.91
33	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	55	0.01	134	0.02	468	0.07	275	0.03	318	0.04	1250	0.17
34	DELHI	7345	0.93	2216	0.3	4928	0.65	8328	0.88	12302	1.25	35119	4.01
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0	0.00
36	PUDUCHERRY	1929	0.57	2331	0.66	3223	0.87	3963	1	4318	1.04	15764	4.14
<b>Total</b>		<b>5311257</b>	<b>1078.4</b>	<b>5691854</b>	<b>1264.3</b>	<b>5568025</b>	<b>1424.56</b>	<b>5239964</b>	<b>1192.43</b>	<b>5,710,789</b>	<b>1329.20</b>	<b>27521889</b>	<b>6288.90</b>

**Post-Matric Scholarship Scheme - Details of scholarships and amount sanctioned 2017-18 to 2021-22**

S.No	State/UT	2017-18		2018-19		2019-20		2020-21		2021-22		Total Scholarships Sanctioned	Total Amount (In Rs. crore)
		Scholarships Sanctioned	Amount (In Rs. crore)										
1	ANDHRA PRADESH	14161	11.08	13292	11.41	15408	12.95	12661	9.69	15216	11.32	70738	56.45
2	TELANGANA	16275	11.2	15597	12.11	17393	13.90	18372	14.63	20843	16.8	88480	68.64
3	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0	0.00
4	ASSAM	33071	23.25	27856	19.67	38531	32.94	30456	24.78	49106	51.34	179020	151.98
5	BIHAR	50511	33.55	49333	32.4	48456	30.53	43512	18.12	19642	9.55	211454	124.15
6	CHHATTISGARH	2189	1.2	2114	1.3	2202	1.38	2198	1.27	2744	1.54	11447	6.69
7	GOA	291	0.2	140	0.1	218	0.15	349	0.21	458	0.27	1456	0.93
8	GUJARAT	20454	12.1	20652	12.1	23445	13.43	21289	11.6	23519	12.82	109359	62.05
9	HARYANA	5247	3.66	3792	2.71	4703	3.22	5194	3.31	7824	4.58	26760	17.48
10	HIMACHAL PRADESH	570	0.33	430	0.21	534	0.26	500	0.24	637	0.29	2671	1.33
11	JAMMU AND KASHMIR	26695	16.82	28536	20.24	111052	72.51	53725	30.38	47574	27.47	267582	167.42
12	JHARKHAND	15025	9.96	12616	8.61	13182	8.72	5918	2.99	5494	3.41	52235	33.69
13	KARNATAKA	43917	27.47	48924	32.87	74944	49.90	55081	34.24	73830	43.98	296696	188.46
14	KERALA	63084	30.38	65875	30.36	65635	32.68	67583	31.8	74271	37.55	336448	162.77
15	LADAKH	0	0	0	0	0	0.00	1593	0.91	905	0.5	2498	1.41
16	MADHYA PRADESH	18319	11.13	18536	12.02	22038	14.47	20430	13.6	23622	16.13	102945	67.35
17	MAHARASHTRA	47697	23.84	48332	23.62	48331	24.23	47333	23.02	42110	20.97	233803	115.68
18	MANIPUR	3846	2.9	3860	3.13	5599	4.86	4497	3.82	4629	3.93	22431	18.64
19	MEGHALAYA	6129	3.96	6563	4.41	7533	5.06	7254	4.88	5306	3.63	32785	21.94
20	MIZORAM	1367	1	1300	1.04	1309	1.17	1144	0.85	1702	1.34	6822	5.40

21	NAGALAND	6301	4.16	4360	3.58	5332	4.58	6029	4.88	6421	5.45	28443	22.65
22	ODISHA	3260	2.41	2134	1.63	2738	1.98	3146	1.91	4030	2.4	15308	10.33
23	PUNJAB	61883	27.2	55829	27.46	56646	30.18	53450	27.66	55430	29.96	283238	142.46
24	RAJASTHAN	23982	15.78	24437	18.27	27933	20.73	27404	19.39	30012	21.26	133768	95.43
25	SIKKIM	101	0.06	104	0.05	52	0.03	85	0.04	289	0.15	631	0.33
26	TAMIL NADU	39193	21.79	36628	21.72	43241	25.93	44319	24.79	52409	29.18	215790	123.41
27	TRIPURA	1054	0.68	1164	0.89	1067	0.73	1004	0.63	1766	1.21	6055	4.14
28	UTTAR PRADESH	94518	62.21	86303	62.22	94291	68.20	4646	3.37	5296	3.85	285054	199.85
29	UTTARAKHAND	4102	3.12	2830	2.3	4521	3.43	114388	81.22	134433	100.24	260274	190.31
30	WEST BENGAL	89303	50.08	99957	55.4	3730	3.15	5184	5.49	6548	7.09	204722	121.21
31	ANDAMAN AND NICOBAR	53	0.04	18	0.01	9	0.01	278	0.1	295	0.1	653	0.26
32	CHANDIGARH	174	0.08	115	0.05	154	0.06	123	0.05	117	0.05	683	0.29
33	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	56	0.01	59	0.05	81	0.03	57	0.02	78	0.03	331	0.14
34	DELHI	4854	1.96	2063	0.9	2261	0.89	3518	1.08	2908	0.86	15604	5.69
35	LAKSHADWEEP	0	0	0	0	0	0.00	0	0	0	0	0	0.00
36	PUDUCHERRY	387	0.23	516	0.31	572	0.36	596	0.33	629	0.33	2700	1.56
<b>Total</b>		<b>698069</b>	<b>413.84</b>	<b>684265</b>	<b>423.18</b>	<b>743141</b>	<b>482.65</b>	<b>663316</b>	<b>401.31</b>	<b>720093</b>	<b>469.57</b>	<b>3508884</b>	<b>2190.55</b>

Merit-cum-Means based Scholarship Scheme - Details of scholarships and amount sanctioned 2017-18 to 2021-22													
S.No	State/UT	2017-18		2018-19		2019-20		2020-21		2021-22		Total Scholarships Sanctioned	Total Amount (In Rs. crore)
		Scholarships Sanctioned	Amount (In Rs. crore)										
1	ANDAMAN AND NICOBAR	14	0.04	2	0.01	3	0.01	4	0.01	3	0.01	26	0.08
2	ANDHRA PRADESH	2618	7.26	2599	6.91	3476	9.17	1808	4.43	2118	5.54	12619	33.31
3	ARUNACHAL PRADESH	0	0	0	0	0		0	0	0	0	0	0.00
4	ASSAM	5178	14.43	4437	12.05	6158	17.25	7216	19.08	9287	26.93	32276	89.74
5	BIHAR	11094	31.92	11144	31.13	6985	18.74	7933	20.85	6733	17.66	43889	120.30
6	CHANDIGARH	11	0.07	8	0.02	2	0.00	6	0.02	7	0.02	34	0.13
7	CHHATTISGARH	499	1.31	421	1.14	432	1.09	441	1.28	516	1.42	2309	6.24
8	DELHI	487	1.18	459	1.16	384	0.97	376	1.04	295	0.77	2001	5.12
9	GOA	119	0.32	76	0.2	76	0.20	116	0.29	50	0.13	437	1.14
10	GUJARAT	4058	9.99	3437	8.25	3037	7.17	2722	6.47	2731	6.54	15985	38.42
11	HARYANA	1123	3.07	821	2.27	821	2.12	772	2.04	1029	2.71	4566	12.21
12	HIMACHAL PRADESH	69	0.19	48	0.13	30	0.09	32	0.09	51	0.13	230	0.63
13	JAMMU AND KASHMIR	6191	17.25	5794	15.53	7702	19.91	8898	22.14	9392	23.83	37977	98.66
14	JHARKHAND	2439	7.25	1264	3.7	1501	4.40	232	0.59	685	1.94	6121	17.88
15	KARNATAKA	9970	25.64	15979	40.91	20779	52.96	22510	56.59	22161	55.79	91399	231.89
16	KERALA	19240	53.75	22038	60.48	26205	71.42	29630	80.81	32790	89.8	129903	356.26
17	LADAKH					0		130	0.3	81	0.22	211	0.52
18	LAKSHADWEEP	0	0	0	0	0	0.00	0	0	0	0	0	0.00
19	MADHYA PRADESH	3444	9.92	2154	6.64	2448	7.28	2216	6.53	2530	7.3	12792	37.67
20	MAHARASHTR	6487	18.25	4336	12.45	2814	8.50	2187	7.14	2335	7.74	18159	54.08

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21	MANIPUR	301	0.78	364	0.95	348	1.01	282	0.81	338	0.94	1633	4.49
22	MEGHALAYA	1214	3.22	1182	2.98	1322	3.32	1165	2.63	601	1.51	5484	13.66
23	MIZORAM	403	1.11	543	1.58	1115	3.24	46	0.11	107	0.23	2214	6.27
24	NAGALAND	1231	3.19	1186	3.17	1193	3.09	1193	3.01	1258	3.13	6061	15.59
25	ODISHA	784	2.31	537	1.62	436	1.33	392	1.08	466	1.29	2615	7.63
26	PUDUCHERRY	61	0.12	57	0.12	62	0.14	44	0.09	48	0.12	272	0.59
27	PUNJAB	5343	14.58	3273	8.84	2410	6.53	1829	5.06	1716	4.76	14571	39.77
28	RAJASTHAN	3842	10.52	3555	10.04	3241	8.63	3173	8.52	2907	7.97	16718	45.68
29	SIKKIM	13	0.04	21	0.05	18	0.04	34	0.05	51	0.08	137	0.26
30	TAMIL NADU	6108	15.71	5475	14.29	5685	14.85	5295	13.48	6856	17.55	29419	75.88
31	TELANGANA	2913	8.1	2854	8	3311	8.88	4065	10.8	4757	12.82	17900	48.60
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	10	0.02	1	0.00	5	0.01	7	0.07	8	0.06	31	0.16
33	TRIPURA	168	0.45	125	0.34	81	0.20	111	0.28	94	0.24	579	1.51
34	UTTAR PRADESH	11038	29.49	9901	26.19	10545	27.05	496	1.44	12387	32.1	44367	116.27
35	UTTARAKHAN D	576	1.67	526	1.4	470	1.26	10154	26.19	658	1.69	12384	32.21
36	WEST BENGAL	12426	31.72	13154	33.39	5264	14.77	4856	14.54	6764	19.9	42464	114.32
<b>Total</b>		<b>119472</b>	<b>324.86</b>	<b>117771</b>	<b>315.93</b>	<b>118359</b>	<b>315.62</b>	<b>120371</b>	<b>317.84</b>	<b>131810</b>	<b>352.91</b>	<b>607783</b>	<b>1627.16</b>

MANF Scheme - Number of beneficiaries and amount Disbursed 2017-18 to 2021-22													
S.No	State/UT	2017-18		2018-19		2019-20		2020-21		2021-22		Total Beneficiaries	Total Amount (In Rs. Crore)
		Number of beneficiaries	Amount (In Rs. Crore)	Number of beneficiaries	Amount (In Rs. Crore)	Number of beneficiaries	Amount (In Rs. Crore)	Number of beneficiaries	Amount (In Rs. Crore)	Number of beneficiaries	Amount (In Rs. Crore)		
1	ANDAMAN AND NICOBAR ISLANDS	3	0.06	4	0.17	4	0.18	3	0.13	3	0.10	17	0.64
2	ANDHRA PRADESH	153	5.74	129	4.85	101	4.31	66	2.41	48	1.26	497	18.57
3	ARUNACHAL PRADESH	9	0.33	8	0.32	11	0.39	7	0.21	7	0.30	42	1.55
4	ASSAM	127	3.83	95	3.42	93	3.90	80	2.94	63	2.29	458	16.38
5	BIHAR	128	4.03	107	3.94	138	6.01	109	5.09	99	4.26	581	23.34
6	CHANDIGARH	15	0.41	13	0.46	10	0.35	8	0.29	6	0.20	52	1.70
7	CHHATISGARH	13	0.36	11	0.34	7	0.31	3	0.12	4	0.22	38	1.35
8	DADRA AND NAGAR HAVELI		0.00	1	0.06	1	0.00		0.00		0.00	2	0.06
9	DELHI	167	5.29	150	6.01	128	6.43	138	5.40	108	4.19	691	27.32
10	GOA	16	0.43	11	0.52	11	0.42	6	0.19	1	0.01	45	1.57
11	GUJARAT	73	2.46	58	1.82	40	1.54	18	0.66	14	0.53	203	7.00
12	HARYANA	48	1.41	40	1.14	34	1.32	29	1.16	22	0.81	173	5.85
13	HIMACHAL PRADESH	11	0.39	12	0.45	14	0.39	9	0.34	11	0.38	57	1.96
14	JAMMU AND KASHMIR	180	6.19	137	4.26	226	10.43	361	17.27	368	14.35	1,272	52.49
15	JHARKHAND	69	2.18	62	2.36	61	2.49	45	1.86	36	1.50	273	10.38
16	KARNATAKA	152	4.76	120	4.10	96	3.79	62	2.25	36	1.38	466	16.28
17	KERALA	178	5.37	156	5.25	187	7.87	194	7.51	181	6.79	896	32.78
18	LADAKH		0.00		0.00		0.00		0.00	1	0.03	1	0.03
19	LAKSHADWEEP	3	0.11	3	0.13	1	0.06	1	0.05	2	0.08	10	0.43

20	MADHYA PRADESH	78	2.40	68	2.41	62	2.63	49	1.90	42	1.41	299	10.75
21	MAHARASHTRA	217	7.09	187	6.61	166	7.41	129	5.02	101	4.04	800	30.16
22	MANIPUR	18	0.56	13	0.41	16	0.50	13	0.57	15	0.57	75	2.60
23	MEGHALAYA	10	0.33	12	0.42	14	0.72	17	0.80	14	0.50	67	2.77
24	MIZORAM	8	0.18	6	0.19	6	0.26	7	0.28	5	0.22	32	1.13
25	NAGALAND	9	0.24	8	0.31	10	0.46	9	0.39	8	0.31	44	1.72
26	ODISHA	30	0.90	24	0.96	25	0.98	15	0.58	16	0.52	110	3.93
27	PUDUCHERRY	18	0.56	17	0.70	15	0.57	10	0.27	4	0.13	64	2.23
28	PUNJAB	246	7.24	206	6.61	196	7.58	175	6.99	158	5.18	981	33.60
29	RAJASTHAN	86	2.58	70	2.37	61	2.51	47	1.73	39	1.38	303	10.58
30	SIKKIM	17	0.63	16	0.58	15	0.43	11	0.35	5	0.17	64	2.16
31	TAMIL NADU	145	4.41	113	3.44	83	3.41	47	1.83	28	1.00	416	14.09
32	TELANGANA	40	1.37	41	1.49	49	2.38	41	1.50	29	1.10	200	7.85
33	TRIPURA	2	0.02	2	0.10	3	0.09	3	0.14	3	0.12	13	0.47
34	UTTAR PRADESH	504	16.08	400	15.42	431	17.82	388	16.35	371	14.62	2,094	80.29
35	UTTARAKHAND	9	0.33	6	0.17	10	0.53	15	0.66	19	0.76	59	2.46
36	WEST BENGAL	299	9.10	230	8.68	258	11.86	234	10.03	199	7.38	1,220	47.05
	<b>Grand Total</b>	<b>3081</b>	<b>97.35</b>	<b>2536</b>	<b>90.48</b>	<b>2,583</b>	<b>110.33</b>	<b>2,349</b>	<b>97.28</b>	<b>2,066</b>	<b>78.08</b>	<b>12,615</b>	<b>473.51</b>

**PadhoPardesh Scheme- State-wise Interest Subsidy given and fund released during 2017-18 to 2021-22**

S.No	States	2017-18		2018-19		2019-20		2020-21		2021-22		Total beneficiaries	Total Amount (in Rs. Lakh)
		Number of beneficiaries given Interest Subsidy	Fund released (In Rs. Lakh)	Number of beneficiaries given Interest Subsidy	Fund released (In Rs. Lakh)	Number of beneficiaries given Interest Subsidy	Fund released (In Rs. Lakh)	Number of beneficiaries given Interest Subsidy	Fund released (In Rs. Lakh)	Number of beneficiaries given Interest Subsidy	Fund released (In Rs. Lakh)		
1	Andaman & Nicobar	0	0	0	0	0	0.00	0	0.00	0	0.00	0	0.00
2	Andhra Pradesh	74	74.85	75	46.35	72	58.30	91	60.06	81	50.97	393	290.52
3	Assam	7	7.76	7	5.55	5	4.15	6	3.20	1	0.28	26	20.93
4	Bihar	2	4.34	8	6.45	12	7.86	11	3.78	8	2.40	41	24.83
5	Chandigarh	4	1.47	5	3.00	4	3.85	3	1.38	2	0.25	18	9.94
6	Chhattisgarh	11	12.35	11	9.20	6	3.23	3	1.91	1	1.21	32	27.90
7	Dadra & Nagar Haveli	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
8	Daman & Diu	0	0.00	1	0.18	2	0.32	0	0.00	0	0.00	3	0.49
9	Delhi	7	3.21	12	8.48	20	8.20	19	8.23	13	5.64	71	33.77
10	Goa	8	5.05	14	8.93	15	14.05	13	9.76	4	3.41	54	41.20
11	Gujarat	91	74.97	120	80.00	129	92.99	103	67.37	82	45.08	525	360.41
12	Haryana	13	6.96	17	7.74	15	7.81	14	5.04	12	5.63	71	33.18
13	Himachal Pradesh	2	2.34	2	1.91	3	0.94	1	1.05	0	0.00	8	6.24
14	Jammu & Kashmir	28	17.11	72	21.68	80	47.10	132	60.27	202	65.07	514	211.23
15	Jharkhand	0	0.00	3	1.11	8	3.61	8	2.46	6	2.29	25	9.47
16	Karnataka	129	101.39	211	133.41	289	188.73	275	195.12	229	130.33	1133	748.97
17	Kerala	715	618.03	1138	692.63	1734	1132.28	2236	1360.29	3359	1710.84	9182	5514.07
18	Madhya Pradesh	74	76.46	101	79.99	106	74.83	82	50.39	51	30.17	414	311.85

19	Maharashtra	250	261.24	297	233.30	322	244.98	300	225.79	265	194.36	1434	1159.66
20	Manipur	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
21	Meghalaya	1	0.29	2	1.87	1	0.88	0	0.00	0	0.00	4	3.05
22	Mizoram	0	0.00	2	0.49	1	1.00	0	0.00	0	0.00	3	1.50
23	Odisha	2	1.25	5	2.28	7	2.53	4	4.42	5	3.20	23	13.69
24	Puducherry	1	1.51	5	3.10	11	8.78	12	9.60	9	6.39	38	29.38
25	Punjab	58	43.54	81	36.11	82	36.06	59	22.21	74	21.11	354	159.03
26	Rajasthan	25	26.79	37	26.84	32	20.28	27	15.06	24	12.90	145	101.86
27	Tamil Nadu	108	98.31	147	94.54	155	111.98	133	79.81	108	58.70	651	443.34
28	Telangana	57	49.80	79	43.01	72	41.32	63	40.11	53	27.97	324	202.21
29	Uttar Pradesh	33	24.62	31	16.46	36	15.42	30	15.00	15	8.13	145	79.63
30	Uttarakhand	5	3.56	5	2.23	4	1.86	12	4.32	7	4.59	33	16.56
31	West Bengal	6	5.30	7	5.53	15	7.04	19	8.38	11	7.95	58	34.20
<b>Total</b>		<b>1711</b>	<b>1522.5</b>	<b>2495</b>	<b>1572.37</b>	<b>3238</b>	<b>2140.359</b>	<b>3656</b>	<b>2255.01</b>	<b>4622</b>	<b>2398.88</b>	<b>15722</b>	<b>9889.13</b>
					<b>1</b>		<b>2</b>				<b>1</b>		

**Annexure II**

**ANNEXURE REFERRED TO IN REPLY TO PART (A) to (C) OF THE LOK SABHA UNSTARRED QUESTION NO. 790 FOR ANSWER ON 04.02.2026 REGARDING 'STATUS OF VARIOUS MINORITY DEVELOPMENT SCHEMES IN THE COUNTRY' ASKED BY SHRI MANOJ KUMAR**

**Year-wise details of funds released to States/UTs during the last five years and current year under PMJVK**

Sl. No	Name of States/ UTs	2020-21 (Rs. in Lakh)	2021-22 (Rs. in Lakh)	2022-23 (Rs. in Lakh)	2023-24 (Rs. in Lakh)	2024-25 (Rs. in Lakh)	2025-26 (Rs. in Lakh)	Mother Sanctions issued as per SNA Sparsh 2025-26 (Rs. in Lakh)
	1.	Assam	7148.95	15999.31	–	–	12900.00	15000.00
2.	Arunachal Pradesh	1804.58	2137.58	–	–	7300.00	–	500.00
3.	Andhra Pradesh	5676.74	689.91	–	–	–	–	500.00
4.	Andaman & Nicobar Island	4.8	49.49	–	875.00	–	–	–
5.	Bihar	384.905	621.89	–	–	–	–	500.00
6.	Chhattisgarh	228.57	100.8	–	–	–	–	500.00
7.	Delhi	–	–	–	–	–	–	50.00
8.	Gujarat	1329.77	–	–	–	–	–	250.00
9.	Himachal Pradesh	–	–	–	–	500.00	–	5000.00
10.	Haryana	–	1378.5	–	–	–	–	500.00
11.	Jammu & Kashmir	–	–	–	–	–	–	500.00
12.	Jharkhand	188.82	2613.7	–	–	–	–	500.00
13.	Karnataka	4117.02	3514.32	–	2333.75	10200.00	–	3000.00
14.	Kerala	–	4269.08	–	–	–	–	500.00

15.	Ladakh	–	–	–	306.00	1292.00	–	–
16.	Manipur	8956.45	18605.57	–	1875.00	5000.00	6000.00	500.00
17.	Meghalaya	–	7725.15	–	–	–	–	3200.00
18.	Mizoram	2881.18	5841.39	–	1000.00	6319.00	10500.00	500.00
19.	Madhya Pradesh	10749.91	154.8	–	–	–	–	500.00
20.	Maharashtra	5926.54	3954.72	–	–	2000.00	6000.00	500.00
21.	Nagaland	9077.63	1442.02	–	–	5600.00	11000.00	3500.00
22.	Odisha	500.00	2165.00	–	–	–	–	500.00
23.	Punjab	–	–	10457.7	–	–	–	500.00
24.	Rajasthan	4180.084	2461.31	–	–	2350.00	–	500.00
25.	Sikkim	1042.39	19541.61	–	2625.00	12373.00	15000.00	2174.00
26.	Telangana	–	2079.07	–	–	–	–	500.00
27.	Tripura	506.69	649.29	–	–	1750.00	–	250.00
28.	Tamil Nadu	856.43	18118.77	–	–	7013.00	12576.00	500.00
29.	Uttar Pradesh	9832.401	737.67	–	3500.00	–	25000.00	500.00
30.	Uttarakhand	2966.82	1575.68	–	1896.00	9900.00	–	500.00
31.	West Bengal	20737.26	3852.8	–	–	–	–	10500.00

**Annexure-III**

**ANNEXURE REFERRED TO IN REPLY TO PART (A) to (C) OF THE LOK SABHA UNSTARRED QUESTION NO. 790 FOR ANSWER ON 04.02.2026 REGARDING 'STATUS OF VARIOUS MINORITY DEVELOPMENT SCHEMES IN THE COUNTRY' ASKED BY SHRI MANOJ KUMAR**

The year-wise and state-wise details of beneficiaries, along with the funds released and utilized for the last five years, is as follows :-

**Amount in Crore.**

Year	2020-2021		2021-2022		2022-2023		2023-2024		2024-2025		2025-2026	
State and UTs	Funds Released and Utilized	Beneficiaries										
Andaman & Nicobar	-	0	0.01	1	0.00	1	0.02	1	-	0	-	0
Andhra Pradesh	-	0	3.04	479	5.10	2525	1.54	187	1.88	172	1.19	60
Arunachal Pradesh	-	0	0.52	23	-	0	-	0	1.90	127	0.08	1
Assam	-	0	2.20	900	0.59	59	-	0	0.08	7	0.45	9
Bihar	-	0	1.23	161	0.04	4	0.14	12	0.10	6	0.04	2
Canara Bank	-	0	15.00	1000	25.00	1666	10.00	667	10.00	667	-	0
Chandigarh	0.05	3	0.05	3	0.10	7	0.10	7	-	0	0.03	2
Chhattisgarh	-	0	-	0	-	0	-	0	0.03	2	0.05	2
Delhi	0.20	13	-	0	0.25	17	-	0	-	0	-	0
Goa	0.20	14	0.30	20	1.04	70	0.08	3	0.22	14	0.14	9
Gujarat	5.64	376	3.00	200	1.21	78	0.08	7	0.11	6	0.37	9
Haryana	2.87	456	2.80	184	8.80	633	2.66	185	5.71	360	3.90	258
Himachal Pradesh	6.95	463	11.00	733	15.00	1000	12.84	856	8.46	564	7.76	517
Jammu & Kashmir	24.79	1885	35.00	2667	62.78	5019	28.30	1911	29.26	1957	11.75	783
Jharkhand	0.15	10	-	0	1.60	119	1.80	120	-	0	0.14	8
Karnataka	-	0	0.37	32	1.85	272	1.59	152	1.74	224	0.60	19
Kerala	240.50	45033	261.34	55089	333.32	78279	318.77	74088	323.67	76662	252.01	53831
Ladakh	-	0	0.02	1	-	0	-	0	1.00	67	4.18	279
Lakshadwee	-	0	0.24	39	0.03	2	-	0	-	0	-	0

p												
<b>Madhya Pradesh</b>	-	0	0.19	8	0.00	1	-	0	0.02	1	0.05	3
<b>Maharashtra</b>	-	0	-	0	12.03	1137	19.00	1267	45.12	3014	15.52	1016
<b>Manipur</b>	-	0	0.44	113	0.03	8	-	0	-	0	-	0
<b>Meghalaya</b>	-	0	1.60	166	0.03	4	-	0	0.01	1	0.55	32
<b>Mizoram</b>	2.76	184	2.50	167	3.05	207	2.12	141	1.70	113	2.50	166
<b>Nagaland</b>	-	0	-	0	0.03	5	-	0	-	0	-	0
<b>Odisha</b>	-	0	0.87	241	0.02	2	-	0	0.04	10	0.02	1
<b>Puducherry</b>	-	0	-	0	-	0	0.02	1	-	0	-	0
<b>Punjab</b>	-	0	1.68	57	0.85	60	1.14	77	9.44	629	7.36	424
<b>Punjab Gramin Bank</b>	-	0	-	0	-	0	-	0	2.00	134	4.19	304
<b>Rajasthan</b>	5.00	333	5.03	334	5.16	350	1.05	70	4.45	295	0.13	4
<b>Sikkim</b>	0.20	13	0.80	53	-	0	-	0	0.20	13	-	0
<b>Tamil Nadu</b>	25.00	3333	68.13	20168	56.77	13855	57.04	16554	77.02	19443	68.53	15782
<b>Telangana</b>	-	0	1.55	169	6.08	669	0.22	35	0.04	8	0.59	15
<b>Tripura</b>	10.00	667	3.00	200	0.01	1	-	0	0.03	3	0.60	40
<b>Uttar Pradesh</b>	21.00	2400	0.90	37	1.30	133	1.35	75	1.36	94	0.45	13
<b>Uttarakhand</b>	0.10	7	0.08	6	0.16	26	0.35	19	0.02	3	0.12	4
<b>West Bengal</b>	305.00	93666	292.10	78043	364.47	101237	315.25	89097	344.83	96350	390.01	118081